

1. **Questions**

(a) Starred Questions:

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	Number of Supplementaries
20	12	05	03	-	21

(b) Unstarred Questions :06

2. **Announcement by the Hon'ble Speaker regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Pargat Singh
2. Sardar Parminder Singh Pinki
3. Shri Aman Arora
4. Sardar Gurpartap Singh Wadala

3. **Announcement by the Secretary**

The Secretary laid on the Table of the House a statement showing the details of the bills passed by the 15th Vidhan Sabha during its Fourth and Fifth sessions respectively, which have since been assented to by the President/the Governor.

4. **Welcome Announcement by the Hon'ble Speaker**

The Hon'ble Speaker informed the House regarding the presence of Smt. Preneet Kaur, former Union Minister in the House and welcomed her on behalf of the entire House.

5. **Calling Attention Notices**

1. **Sardar Lakhbir Singh Lodhinangal, M.L.A and Sardar Bikram Singh Majithia, M.L.A.** drew the attention of the Government towards pollution being caused by distillery situated at Village Kiri Afgana, District Gurdaspur.

(No.2)

Revenue, Water Resources, Mines & Geology Minister gave a reply.

2. **Sardar Gurpartap Singh Wadala, M.L.A** drew the attention of the Government towards resentment amongst the potato growers as they are not getting appropriate price of their crops.

(No.4)

Rural Development and Panchayats Minister gave a reply.

3. **Sardar Gurpartap Singh Wadala, M.L.A and Sardar Nazar Singh Manshahia, M.L.A** drew the attention of the Government towards problem being faced by people due to the free roaming of stray cattle on the main roads, streets and fields of Punjab.

(No.6 and 14)

Animal Husbandry Minister gave a reply.

6. **First Report of the Business Advisory Committee**

The Hon'ble Speaker presented the first Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha on 14th December, 2018.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

" That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

The following Members took part in the discussion on the Report and spoke for the time as mentioned against their names:-

1. Sardar Harpal Singh Cheema, Leader of Opposition	01 Minute
2. Sardar Sukhbir Singh Badal, Shiromani Akali Dal	01 Minute
3. Sardar Kultar Singh Sandhwan, Aam Aadmi Party	01 Minute
4. Shri Kanwar Sandhu, Aam Aadmi Party	01 Minute
5. Shri Som Parkash, Bhartiya Janta Party	01 Minute

7. **Walk-Out**

1. All Members of Aam Aadmi Party except Sardar Nazar Singh Manshahia, Shri Kanwar Sandhu, Sardar Jagtar Singh Jagga Hissowal and Sardar Jagdev Singh present in the House staged a walk out from the House raising slogans in resentment against not providing appropriate time for making discussion on various issues of public interest.
2. All the Members of Shiromani Akali Dal, present in the House except Sardar Gurpartap Singh Wadala, member of Shiromani Akali Dal and members of B.J.P present in the House staged a walk out while raising slogans against appointment of Shri Kamal Nath as Chief Minister of Madhya Pradesh.
3. All the Members of Shiromani Akali Dal and B.J.P, present in the House except Shri Som Parkash, Member staged a walk out from the House raising slogans while disagreeing with the report of Business Advisory Committee.

8. **Official Resolution**

1. The following resolution was moved in the House by Captain Amarinder Singh, Chief Minister and carried unanimously:

" As, 50% seats have been reserved by State Government for women in the Local Government and Panchayati Raj Institutions, this House strongly recommends to the Centre Government that Women Reservation Bill for reserving one third seats in the Lok Sabha and State Legislatures for women be passed at the earliest."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

1. Smt Sarvjit Kaur Manuke, Aam Aadmi Party	01 Minute
2. Shri Som Parkash, Bharatiya Janta Party	03 Minutes
3. Smt Rupinder Kaur Ruby, Aam Aadmi Party	01 Minute
4. Doctor Raj Kumar Chabbewal, Indian National Congress	05 Minutes
5. Shri Aman Arora, Aam Aadmi Party	01 Minute
6. Shri Tarsem Singh D.C, Indian National Congress	03 Minutes
7. Smt Satkar Kaur, Indian National Congress	01 Minute

While moving the resolution, the Chief Minister spoke for 2 minutes.

2. The following resolution was moved in the House by Captain Amarinder Singh, Chief Minister and was carried as amended:

" This House records its appreciation for the efforts made by Government of Punjab and Centre Government to open Kartarpur Corridor and strongly recommends to the Centre Government to hasten completion of works to operationalise the corridor well before the 550th Birth Anniversary Celebrations of Sri Guru Nanak Dev Ji in November, 2019 keeping in view the long pending demand of Punjabis, while ensuring that hard earned peace of Punjab is not disturbed in any manner. Along with this, this House also strongly recommends to the Punjab Government to approach the Central Government to seek land swap with Pakistan in exchange for the land on which Kartarpur Guru Ghar is located."

The following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:-

01.	Sardar Gurpartap Singh Wadala, Shiromani Akali Dal	07 Minutes
02.	Sardar Sukhjinder Singh Randhawa, Co-operation Minister	05 Minutes
03.	Doctor Raj Kumar Verka, Indian National Congress	06 Minutes
04.	Sardar Kultar Singh Sandhwan, Aam Aadmi Party	04 Minutes
05.	Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	03 Minutes
06.	Sardar Sukhbir Singh Badal, Shiromani Akali Dal	06 Minutes
07.	Shri Kanwar Sandhu, Aam Aadmi Party	04 Minutes
08.	Shri Som Parkash, Bharatiya Janta Party	05 Minutes
09.	Sardar Amarjit Singh Sandoa, Aam Aadmi Party	01 Minute
10.	Sardar Harminder Singh Gill, Indian National Congress	07 Minutes
11.	Professor Baljinder Kaur, Aam Aadmi Party	02 Minutes
12.	Sardar Bikram Singh Majithia, Shiromani Akali Dal	05 Minutes

While moving the resolution, the Chief Minister spoke for 13 minutes.

9. **Motion under Rule 16**

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

10. **Presentation of Reports**

1. The Member of Committee of Privileges Sardar Pargat Singh presented the following First/Second/Third Interim Reports of the Committee of Privileges regarding privilege issues raised by:-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurdwara Parbandhak Committee;
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A;
- iv) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjit Singh Bains. M.L.A;
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A ; and
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A.

11. **Papers to be relaid/ to be laid on the Table**

The Parliamentary Affairs Minister laid papers on the Table of the House mentioned at Serial no: 1 to 15 shown under item no. VII in today's List of Business.

12. **Legislative Business**

1. **The Punjab Panchayati Raj (Amendment) Bill, 2018**

The Rural Development and Panchayats Minister introduced the Punjab Panchayati Raj (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Smt. Sarvjit Kaur Manuke, Aam Aadmi Party	04 Minutes
2.	Sardar Gurpartap Singh Wadala, Shiromani Akali Dal	02 Minutes
3.	Sardar Barindermeet Singh Pahra, Indian National Congress	03 Minutes
4.	Sardar Harpal Singh Cheema, Leader of Opposition	02 Minutes
5.	Sardar Kuljit Singh Nagra, Indian National Congress	05 Minutes
6.	Sardar Amarjit Singh Sandoa, Aam Aadmi Party	01 Minute
7.	Shri Som Parkash, Bharatiya Janta Party	03 Minutes
8.	Sardar Harinderpal Singh Chandumajra, Shiromani Akali Dal	04 Minutes
9.	Sardar Jai Krishan Singh Rori, Aam Aadmi Party	02 Minutes
10.	Shri Budh Ram, Aam Aadmi Party	04 Minutes
11.	Sardar Jagdev Singh, Aam Aadmi Party	01 Minute
12.	Sardar Bikram Singh Majithia, Shiromani Akali Dal	12 Minutes
13.	Sardar Sukhjinder Singh Randhawa, Cooperation Minister	01 Minute

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 4 as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Rural Development and Panchayats Minister that " The Punjab Panchayati Raj (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

Sardar Tript Rajinder Singh Bajwa, Rural Development and Panchayats Minister by way of reply to the discussion on the Bill spoke for 10 minutes.

2. **The Punjab Regulation of Cattle feed, Concentrates and Mineral Mixtures Bill, 2018**

The Animal Husbandry, Dairy Development Minister introduced the Punjab Regulation of Cattle feed, Concentrates and Mineral Mixtures Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Sardar Kultar Singh Sandhwan, Aam Aadmi Party	02 Minutes
2.	Shri Som Parkash, Bharatiya Janta Party	02 Minutes

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 14 as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Animal Husbandry, Dairy Development Minister that "The Punjab Regulation of Cattle feed, Concentrates and Mineral Mixtures Bill, 2018 be passed" was put to the vote of the House and carried.

Sardar Balbir Singh Sidhu, Animal Husbandry, Dairy Development Minister by way of reply to the discussion on the Bill spoke for 01 minute.

3. **The Punjab Good Conduct Prisoners (Temporary Release) Amendment Bill, 2018**

The Jails Minister introduced the Punjab Good Conduct Prisoners (Temporary Release) Amendment Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

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| 1. | Smt. Sarvjit Kaur Manuke, Aam Aadmi Party | 01 Minute |
| 2. | Sardar Gurpartap Singh Wadala, Shiromani Akali Dal | 01 Minute |

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Jails Minister that "The Punjab Good Conduct Prisoners (Temporary Release) Amendment Bill, 2018 be passed" was put to the vote of the House and carried.

4. **The Punjab Goods and Services Tax (Amendment) Bill, 2018**

The Finance and Planning Minister introduced the Punjab Goods and Services Tax (Amendment) Bill, 2018 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

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|----|---|------------|
| 1. | Sardar Harpal Singh Cheema, Leader of Opposition | 01 Minute |
| 2. | Shri Aman Arora, Aam Aadmi Party | 04 Minutes |
| 3. | Sardar Parminder Singh Dhindsa, Shiromani Akali Dal | 08 Minutes |
| 4. | Shri Kanwar Sandhu, Aam Aadmi Party | 02 Minutes |

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 32 as there was no amendment therein, sub-clause (1) of clause 1 and title were put collectively to the vote of the House and carried.

The motion moved by the Finance and Planning Minister that "The Punjab Goods and Services Tax (Amendment) Bill, 2018 be passed" was put to the vote of the House and carried.

Sardar Manpreet Singh Badal, Finance and Planning Minister by way of reply to the discussion on the Bill spoke for 09 minutes.

5. **The Punjab Water Resources (Management and Regulation) Bill, 2018**

The Water Resources, Mines and Geology Minister withdrew the Punjab Water Resources (Management and Regulation) Bill, 2018.

13. **Presentation of the Report of the Committee of the House**

Sardar Sukhjinder Singh Randhawa, Cooperation Minister presented the Report of the Committee of the House constituted to investigate the allegations levelled in the House during discussion on Action Taken Report on Justice Ranjit Singh (Retd.) Commission.

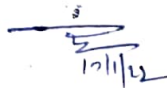
14. **Extension of time of the House**

With the consent of the House, the Hon'ble Deputy Speaker extended the time of today's sitting of the House till completion of business as shown in today's List of Business.

Hon'ble Deputy Speaker occupied the Chair of the House from 2.21 p.m. to 2.50 p.m.

The House then adjourned sine-die.

CHANDIGARH:
THE 14th December, 2018


Principal Chief Reporter
Punjab Legislative Assembly
Chandigarh

SHASHI LAKHANPAL MISHRA,
SECRETARY